

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
CALCUTTA

OA 1079 of 1997

Date of Order: 29-1-2001

Present : Hon'ble Mr. B.N. Som, Vice-Chairman  
Hon'ble Mr. B.V. Rao, Judicial Member


Biplab Sen Sharma & Ors.  
-Vs-  
Eastern Railway


For the Applicants : None  
For the Respondent : None

ORDER

PER MR. B.N. SOM, VC:

None appears for the applicants nor the applicants are present in person nor there is any formal request for adjournment. Accordingly, O.A. is dismissed for default. None is also present on behalf of the respondents.

  
MEMBER(J)

  
VICE-CHAIRMAN

DKN